

(c) For the implementation of the Regional Development Plan for the National Capital Region, a partnership approach involving the various Central Ministries, the member States of NCR and their Area Development Authorities and the Private Sector is envisaged. According to the investment programme prepared by the NCR Planning Board in this regard, it is estimated that more than 60 per cent of the overall investments would have to flow from the Private Sector, primarily for township development and related housing and economic infrastructure of industries, trade and commerce.

(d) and (e). The NCR Planning Board has been regularly liaising with the apex bodies of the private sector such as the Chambers of Commerce, Builders' Association, etc. in an effort to evolve appropriate steps to facilitate their participation in the development of NCR.

Frequency of Train

759. SHRI DHARAM PAL SINGH MALIK : Will the PRIME MINISTER be pleased to state

(a) whether there is any proposal to run Madras-Jammu Tawi Express daily;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALMADI) : (a) No, Sir.

(b) Does not arise.

(c) Operational and resource constraints.

A.C. Sleepers

760. SHRI SOBHANADREESWARA RAO VADDE : Will the PRIME MINISTER be pleased to state :

(a) whether the Government have received representations to attach A.C. sleeper compartment to Trimala Express from Tirupati to Visakhapatnam and East Coast Express between Hyderabad and Howrah; and

(b) if so, the decision taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALMADI) : (a) Yes, Sir.

(b) Railways have already decided to deploy A.C. 2nd sleeper coaches on all long distance overnight Mail/Express trains in a phased manner depending upon the availability of such coaches from Railways' Production Units.

[*Translation*]

Voter Lists and I. Cards

761. SHRI VILASRAO NAGNATHRAO GUNDEWAR : Will the PRIME MINISTER be pleased to state :

(a) whether recently the employees have been engaged for preparing the voters' lists again in the Capital;

(b) if so, the reasons therefor;

(c) whether the work of preparation of voters' lists and identity cards have not been completed in Delhi so far;

(d) if so, the reasons therefor; and

(e) the time by which this work is likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI H.R. BHARDWAJ) : (a) to (e). The electoral rolls with reference to 1.1.1996 as the qualifying date have already been finally published in Delhi. The Government employees were engaged in its preparation, as it is the responsibility of the Government to make available to the Election Commission of India such staff as may be necessary for the discharge of its functions. The work of issuance of photo identity cards to all electors, however, has not yet been completed. The Election Commission has extended the time for its completion upto 31st March, 1996.

[*English*]

Safety Posts

762. SHRI HARI KEWAL PRASAD : Will the PRIME MINISTER be pleased to state :

(a) whether the Ministry of Railways has enunciated the principles of determining the Safety posts on the basis of Kujru, Wanchoo and Sikri Commissions' Reports and circulated comprehensive list of safety posts on 31.5.82;